

४

C.A.No. 3476 OF 2001

ITEM No.51

Court No. 6

SECTION IX  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.3476/2001

LUIS CAETANO VIEGAS

Appellant (s)

VERSUS

ESTRELINA MARIANA R.M.A.DA COSTA AND ORS  
(With prayer for interim relief)  
(With office report)

Respondent (s)

Date : 10/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. Prashant Kumar, Adv.  
Mr. Triveni Poteker, Adv.  
Mr. Rajiv Nanda, Adv.  
Mr. Rakesh Garg, Adv.  
Mr. Chander Shekhar Ashri, Adv.

For Respondent (s) Mr. Dhruv Mehta, Adv.  
Ms. Shobha, Adv.  
Ms. Anu Mehta, Adv.  
M/s K.L. Mehta & Co., Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

List on a non-miscellaneous day.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master